

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

(Office of the Registrar General at Srinagar)

Subject:- Transfer of Advocate License.

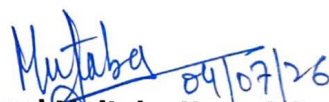
NOTIFICATION

No. 1401 of 2026 RG/LP

Dated: 04.07.2026

In pursuance of Bar Council of India Resolution No.1-E/2025 (Transfer-Cril) dated 26.03.2025, Ms. Yashika Sood, Advocate D/O Shri Deepak Sood W/O Shri Anirudh Khajuria R/o House NO. 230, Ward No.17, Tehsil & District Udhampur, upon transfer of her enrolment from Bar Council of Delhi is brought on the roll of Jammu & Kashmir and Ladakh Bar Council.

By Order.


(Syed Mujtaba Hussain)
Registrar Administration (L.P)

No. 28493-502 RG/LP

Dated: 04.07.2026

Copy forwarded to the:-

1. Principal District & Sessions Judge, Udhampur.
2. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
3. Secretary Bar Council of India, 21 Rouse Avenue Institutional Area, New Delhi for information and necessary action. This is in reference to his communication No.BCI:D:02/2026 dated 02.01.2026.
4. Secretary Bar Council of Delhi for information. This is in reference to his communication No.Tfr/20/473/2025 dated 23.04.2025.
5. CPC e-Courts, High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
7. President, J&K High Court Bar Association, Jammu.
8. President, District Bar Association, Udhampur.
9. Ms. Yashika Sood, Advocate D/O Shri Deepak Sood W/O Shri Anirudh Khajuria R/o House NO. 230, Ward No.17, Tehsil & District Udhampur.


Registrar Administration (L.P)